

(c) whether Government propose to reconsider the matter ?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):** (a) to (c). As the Vellore aerodrome is being used only for cross country training flights by the Madras Flying Club, it is not considered necessary to provide electricity at this stage.

**American Christian Mission Society in India**

3096. **SHRI BHAGABAN DAS :**  
**SHRI P. GOPALAN :**  
**SHRIMATI SUSEELA**  
**GOPALAN :**  
**SHRI UMANATH :**  
**SHRI JYOTIRMOY BASU :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the American Christian Mission Society has got its Headquarters in India and has been taking more than normal interest in the political and social life of the people in India and it has its own Intelligence gathering unit in India and it is causing a drain on India's foreign exchange by dealing in U. S. dollars :

(b) if so, whether Government propose to investigate the activities of the said Society in India ; and

(c) if not, the reasons therefor ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :** (a) to (c). Attention is invited to the reply given to Unstarred question No. 2165 on March 7, 1969.

**Development of Minor Ports**

3097. **SHRI GEORGE FERNANDES :**  
**SHRI VALMIKI**  
**CHOWDHARY :**

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the number of minor ports selected for development by the Centre during the Fourth Five Year Plan :

(b) the total investment proposed on their development ;

(c) the reasons for the selection of these port ; and

(d) the exact nature of the development schemes to be undertaken at these ports ?

**THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) :** (a) to (d). The executive responsibility for the development of minor ports vests in the State Governments concerned. As decided at the National Development Council at its meeting on 13.6.1968, certain well defined minor ports development schemes are proposed to be taken up under the Centrally sponsored schemes during the Fourth Five Year Plan period. The schemes to be taken up are yet to be finalised in consultation with the State Government concerned.

**Air Agreement with Thailand**

3098. **SHRI B. K. DAS-**  
**CHOWDHURY :**  
**SHRI RAMACHANDRA**  
**VEERAPPA :**  
**SHRI R. R. SINGH DEO :**

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether a new Air agreement between Thailand and India has been signed in Bangkok in the month of January, 1969 ;

(b) the reasons for discontinuing of the Air service previously ; and

(c) the decision arrived at in the agreement ?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :** (a) Yes, Sir. A new Air Transport Agreement between the Government of India and the Government of the Kingdom of Thailand was signed in Bangkok on 14th January, 1969.

(b) The air services between India and Thailand were discontinued from 1st November 1967, as the Air Services Agreement between the two countries was terminated, on the expiry of one year after notice to that effect was given by the Government of Thailand.

(c) The Agreement provides that the airlines designated by the Government of